

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:2591
ANSWERED ON:09.12.2014
NAVRATNA PSUS
Kumar Shri Ashwini

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the details of Public Sector Undertakings (PSUs) that have been awarded the `Navratna Status` during the last three years;
- (b) the criteria adopted by the Government for awarding `Navratna Status` to a PSU;
- (c) the profit earned by each of the said undertaking during the last three years; and
- (d) the details of PSUs likely to be given Navratna status in the current year?

Answer

THE MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
(SHRI G.M. SIDDESHWARA)

- (a) : During the last three years, i.e. 2011-12, 2012-13 and 2013-14, one Central Public Sector Enterprise (CPSE), namely, Neyveli Lignite Corporation Limited has been granted Navratna status.
- (b) : The Miniratna Category - I and Schedule `A` CPSEs, which have obtained `excellent` or `very good` rating under the Memorandum of Understanding system in three of the last five years, and have composite score of 60 or above based on its performance for the last three years in six parameters, namely,
 - (i) net profit to net worth,
 - (ii) total manpower cost to total cost of production/services,
 - (iii) profit before depreciation, interest and taxes to capital employed,
 - (iv) profit before interest and taxes to turnover,
 - (v) earning per share and
 - (vi) inter-sectoral performance, are eligible to be considered for grant of Navratna status.
- (c) As per available information, Neyveli Lignite Corporation Limited has made net profit of Rs. 1411.33 crore, Rs. 1459.75 crore and Rs. 1,501.88 crore during the years 2011-12, 2012-13 and 2013-14, respectively.
- (d) 3 CPSEs, namely, Container Corporation of India Limited, Engineers India Limited and National Buildings Construction Corporation Limited have already been granted Navratna status during the current year 2014-15.